

LIST OF SCHEMES/ PROGRAMMES FOR WELFARE OF CHILDREN INCLUDING CwDs

Sl No.	Name of the Scheme	Name of the Department who is implementing the Scheme	Whether State Govt. Scheme or Central Govt. Scheme	Who are the Beneficiaries	The Benefits provided therein	To whom the beneficiary has to approach to get the benefits
1	Bhima Bhoi Bhinnakhyama Samarthya Abhiyan (BBSA) scheme	Department of Social Security and Empowerment of PwDs	State Government	All Persons with Disabilities including Children	<ul style="list-style-type: none"> ● Identification and assessment of disability in the camps ● Apply for Unique Disability Identity Cards (UDID Cards) ● Supply and Fitting of Aids & Appliances to the CwDs ● Support for Complicated Surgeries & Smart Appliances ● Recommendation for Therapy, Scholarship, Skill Training etc. 	Beneficiaries can go the BBSA Camps held at Block/Taluka level in different period of time or approach to concern Block Social Security Officer (BSSO)
2	Early Intervention and Therapy Services for the Children with Disabilities through SIEP	Department of Social Security and Empowerment of PwDs	State Government	All Children with Disabilities between the age group (0-14 years)	<ul style="list-style-type: none"> ● Encouraging & enhancing prevention of disabilities, early detection & intervention ● Providing comprehensive rehabilitation services to the children with disabilities ● Providing therapeutic services including physiotherapy, occupational therapy, psychotherapy, speech & hearing therapy, orientation & mobility, and other counselling services ● Facilitate pre-school education 	<p>State Institute for Empowerment of PwDs (SIEP) at Bhubaneswar and its Satellite Centres at: Jatni, Jajpur and Ganjam</p> <p>Hub Centres at: Baripada, Keonjhar Spoke Centres at: Barbil, Karanjia, Telkoi, Rairangpur</p>

					therapy, inclusive education as well as special education	
3	Rehabilitation of Physically and Mentally Challenged Socially Disadvantaged Persons	Department of Social Security and Empowerment of PwDs	State Government	All Persons with Disabilities including Children	<ul style="list-style-type: none"> Under this scheme therapeutic and rehabilitation services are being provided to Children/ Persons with Intellectual Disabilities which include MR, CP, Autistic, Spastic and mentally ill beneficiaries through NGOs in both residential and non-residential mode Mainstream therapies include Speech Language Therapy, Physiotherapy, Occupational Therapy, Psychotherapy, Behavioral Modification, Special Education, Audio logical Rehabilitation Alternate therapies include Play Therapy, Music Therapy, Art and Craft Therapy, Hydro Therapy; Animal assisted Therapy, Social Integration Therapy 	<p>In Odisha, 70 NGOs have been empanelled to provide services to the disabled persons in 96 centers across the State</p> <p>Beneficiaries can approach to the Block Social Security Officer / District Social Security Officer/ the concerned NGOs directly to avail the benefits</p>
4	Free Education to Students with Disabilities in Special Schools	Department of Social Security and Empowerment of PwDs	State Government	Children with a special need or disability	<ul style="list-style-type: none"> 28 schools for Visually Impaired, 37 schools for Hearing Impaired and 34 schools for Mentally Retarded, 3 schools for Cerebral Palsy and 2 schools for ASD students with enrolment strength of 6865 students with disabilities 	<p>104 Special Schools (103 Special Schools and one Higher Secondary School for Hearing Impaired) in Odisha running under GIA fold of SS&EPD Department</p> <p>Beneficiaries can approach to the BSSO</p>

					<ul style="list-style-type: none"> • Maintenance of inmates @ ₹ 2340/- P.M per hosteller & Rs. 490/- P.M per day scholar is provided. Students are also provided with 2 pairs of uniform and winter allowance. • There are also 49 Special Schools running from GIA of Govt. of India 	or DSSO or school management for enrollment
5	Scholarship & Stipend to Students with Disabilities (Banishree Scholarship)	Department of Social Security and Empowerment of PwDs	State Government	Students with Disabilities from Primary school level up to the University level at different rates	<ul style="list-style-type: none"> • Primary School (Standard I to V)- Rs. 400 Per month • Middle School and High School (Standard VI to X)- Rs. 500 p.m. • Higher Secondary School and Under Graduation (+2 and +3 students)- Rs. 600 pm • Post-Graduation level- Rs. 700 pm • Technical and Vocational Training- Rs. 700 pm • Students with disability studying outside the State- Rs. 700 pm • Readers Allowance for VI students- Rs. 200, 300 and 400 • Transport Allowances for OH students having 75% & above disability- Rs. 200 	<p>Students can apply for the Banishree Scholarship through online portal in the Department website</p> <p>URL: (ssepd.gov.in/swp/applyBanishreeScholarshipScheme.htm)</p> <p>Recommendation of the School Authority and DSSO is required for approval</p>
6	Pre-Matric, Post-Matric And Top Class Scholarship For	Department of Social Security and Empowerment of	Govt. of India	Students with Disabilities from Primary school level up to the University level at	<ul style="list-style-type: none"> • Pre-matric scholarship comprises a monthly allowance of Rs. 500 for day scholars and Rs. 800 for hostellers • Post-matric scholarship ranges from 	Students can apply for the Scholarship through online portal of the Central Government (Ministry of Social Justice

	Students With Benchmark Disabilities	PwDs		different rates	Rs. 550 to Rs. 750 for day scholars; and Rs. 900 to Rs. 1600 for hostellers <ul style="list-style-type: none"> Top-class scholarship for post graduate students includes a monthly allowance of Rs. 1500 for day scholars and Rs. 3000 for hostellers along with a book grant of Rs. 5000 per annum and tuition fee up to Rs. 2 lakh 	& Empowerment)
7	District Disability Rehabilitation Centres (DDRCs)	Department of Social Security and Empowerment of PwDs	State Government and Govt. of India	All Persons with Disabilities including children	<ul style="list-style-type: none"> comprehensive rehabilitation services to PwDs at district level in different units such as Physio-occupational Therapy, Audiology-Speech Therapy, Psychology Counselling, Visual-mobility, Fabrication workshop for prosthesis/ orthosis specialized services such as survey & early detection, physiotherapy, occupational therapy, audiological assessment, psychotherapy, mobility training, surgery, speech therapy, fitment of assistive devices/aids & appliances 	<p>8 District Disability Rehabilitation Centers (DDRCs) at Mayurbhanj, Sambalpur, Khordha, Ganjam, Kandhamal, Kalahandi, Koraput and Nabarangpur funded by the State Government</p> <p>8 DDRCs at Dhenkanal, Bhadrak, Kendrapara, Puri, Nayagarh, Jagatsinghpur, Deogarh & Subarnapur Districts running under Govt. of India grants</p>
8	Madhu Babu Pension Yojana (MBPY)	Department of Social Security and Empowerment of PwDs	State Government	All PwD children having benchmark disabilities with family member not in Govt. service or income tax payer	<ul style="list-style-type: none"> Children having 40-59% disability shall get social security pension of Rs. 1000/- per month Children having 60% disability and above shall get social security pension of Rs. 1200/- per month Children having 80% disability and 	<p>Children with all supporting documents shall apply for pension through online mode in the Department website</p> <p>URL (ssep.gov.in:8443/swp/applyMbpypensionScheme.htm)</p>

					above shall get social security pension of Rs. 3500/- per month	
9	Supply of free laptops to the Visually Impaired students	Department of Social Security and Empowerment of PwDs	State Government	Visually impaired students with 40% disability or more in vision and persuing higher education of +2 or above class	<ul style="list-style-type: none"> Free laptop with inbuilt JAWS software is provided for helping the VI students in their education 	<p>Students can apply through online mode in the Department website</p> <p>URL (ssepd.gov.in:8443/swp/applyFreeLaptopDistributionschemePost.htm)</p>
10	Mission Vatsalya	Women and Child Development Department	Centrally Sponsored Scheme	children in need of care and protection & children in conflict with the law	<ul style="list-style-type: none"> The scheme aims to provide institutional care through Child Care Institutes (CCIs), which include Children Homes, Open Shelters, and Specialized Adoption Agencies and non-institutional care through sponsorship, foster care, and aftercare programs. 	<p>Visit the website: https://missionvatsalya.wcd.gov.in/ or, Contact to Local Child Welfare Committee/ District Child Protection Officer</p> <p>Beneficiary can also approach to the Child Helpline 1098</p>
11	Child Helpline (1098)	Women and Child Development Department	Centrally Sponsored Scheme	Any child who is in need of emergency care, experiencing emotional distress, at risk of exploitation or abuse, in conflict with the law or those who may have lost parental care	<ul style="list-style-type: none"> For children with different needs who call in anytime and for anything, Child Helpline act as a single-point contact to facilitate instant access to support, advice, active intervention or just a listening ear. It connects children in emergency to a well-connected network of services that already exist. 	Contact Helpline Number 1098
12	Non-institutional care and services	Women and Child Development	Centrally Sponsored	Children in need of care and protection, including those without	<ul style="list-style-type: none"> Non-institutional care services, like adoption, sponsorship and foster care, offer several benefits to children in 	<p>For adoption, visit: https://cara.wcd.gov.in/ or, Contact: State Adoption Resource</p>

		Department	Scheme	<p>families or caregivers.</p> <p>These services also extend to children in conflict with the law, particularly those lacking family support for rehabilitation and social reintegration. The aftercare programs under non-institutional care support individuals who have edged out of institutional care and need continued assistance</p>	<p>need of care and protection, including a family-like environment, access to education and vocational training, and aftercare support. These services aim to support children's rehabilitation and social reintegration into the community.</p> <ul style="list-style-type: none"> • A monthly grant of Rs. 4000/- per child shall be provided for Sponsorship or Foster Care or After Care. 	<p>Agency/ Local Child Welfare Committee/ District Child Protection Officer/ Call Child Helpline 1098</p>
13	Ashirbad	Women and Child Development Department	State Scheme	<p>The scheme will cover Specially Cared Children who have faced difficulties on or after 1st April 2020 due to demise of: Both parents/ Single parent (including cases where in death of the other parent has occurred earlier) and One parent who was the primary bread earner and the child continues to live</p>	<ul style="list-style-type: none"> • In case of demise of both parents or single parent (death of other parent has already occurred earlier) who are placed in kith and kin care' by the order of CWC: <ul style="list-style-type: none"> - Financial support: A sum of Rs.2,500/- per month towards maintenance, health and education of the child - State Health Insurance Scheme under Beneficiary under National Food Security Act or State Food Security Scheme - Free of cost education 	<p>Visit: https://ashirbad.odisha.gov.in/ or, Contact to the District Collector & DM/ District Child Protection Officer (DCPO)</p>

				with the remaining parent	<ul style="list-style-type: none"> - Higher education Under Green Passage Scheme - Benefits of Pradhan Mantri Awas Yojana and - other Govt. Schemes in Priority. - Yashoda Yojana & Juvenile Justice Fund - Monitoring support: CWC, DCPU, Tehasildar and Police • In case the child is placed in institutional care by the order of CWC: <ul style="list-style-type: none"> - Financial support: A sum of Rs.1,000/- per month - State Health Insurance Scheme - Free of cost education - Higher education under Green Passage Scheme - Yasoda Yojana & Juvenile Justice Fund - Monitoring support: CWC, DCPU, Tahasildar and Police • In case the child continues living with the remaining parent:: <ul style="list-style-type: none"> - Financial support: A sum of Rs.1,500/- per month - State Health Insurance Scheme - Free of cost education - Widow pension to the wife of the deceased under Madhu Babu Pension 	
--	--	--	--	---------------------------	--	--

					<p>Yojana</p> <ul style="list-style-type: none"> - Beneficiary (including the remaining parent) under National Food Security Act or State Food Security Scheme - Yashoda Yojana & Juvenile Justice Fund <p>Monitoring support: CWC, DCPU, Tehasildar and Police</p>	
14	JASHODA	Women and Child Development Department	State Sector Scheme	<p>CATEGORY A - Children in need of care and protection (CNCP) under the Juvenile Justice (Care and Protection of Children) Act, 2015, whether in institutional or non-institutional care, belonging to the following categories:</p> <ul style="list-style-type: none"> - Orphans (without biological parents, adoptive parents, or legal guardians) and Abandoned children – Children surrendered before the Child Welfare Committee - Other Children in need of care and protection 	<p>The Scheme provides-</p> <ul style="list-style-type: none"> • Support for technical / professional/ vocational education • Coaching facilities for all competitive examinations/NEET/JEE etc. • Award/prizes for meritorious students in studies/Art / sports or any other field • financial Support for girl child (Sukanya Samriddhi Yojana) • Marriage Assistance • Periodic survey of orphan children • Providing Homestead Land / House for Issuance of certificate 	Contact to the Collector & DM/ District Child Protection Officer (DCPO)

				<p>whose annual family income is below Rs. 72,000/- in rural areas and Rs. 96,000/- in urban areas.</p> <p>CATEGORY B- Children affected with / infected with HIV/ AIDs</p> <p>CATEGORY C- A single parent child in extreme difficulty to the personal satisfaction of the Collector concerned not covered under above category.</p>		
15	Supplementary Nutrition Programme (SNP) under ICDS	Department of Women and Child Development	Govt. of India and State Government	<p>Children in the age group of 6 months-6 years</p>	<ul style="list-style-type: none"> • Take Home Ration(THR) is given once a month for the children in the age group of 6 months to 36 months, severely underweight children, adolescent girls and malnourished children • Hot Cooked Meal for the children in the age group of 3 years-6 years is given daily at lunch time for those children who have attended the AWC on that day for 300 days in a year 	Anganwadi Workers

16	Universal Immunization Programme	Health & FW Department	Govt. of India	All the children in the age group of 0-5 years.	<ul style="list-style-type: none"> The children are given vaccines for protection against vaccine preventable diseases like child TB, Polio, Diphtheria, Pertussis, Tetanus, Meningitis, Rotavirus diarrhoea, measles, mumps, rubella, Japanese Encephalitis etc. 	ASHA or AWWs and nearest Government Hospital
17	Home Based New Born Care	Health & FW Department	State Government and Govt. of India	All children in the age group of 0-42 days	<ul style="list-style-type: none"> The ASHA visits the new born child on 7th day, 12th day, 21st 28th, 36th day after birth to look for any abnormalities or diseases in the new born child 	ASHA
18	Rashtriya Kishore Swasthya Karyakram	Health & FW Department	Govt. of India	All children in the age group of 10-19 years	<ul style="list-style-type: none"> Providing Sexual & Reproductive Health Services to adolescents along with counselling on nutrition, injury, gender based violence, Non-Communicable Diseases, mental health and substance abuse 	ASHA or School Authority
19	National iron Plus Initiative	Health & FW Department	Govt. of India	The children in the age group of 0-1 year, 1-3 year, 3-6 year, 6-14 years out of school children, adolescent girls in school and out of school	<ul style="list-style-type: none"> Iron and Folic Acid tablets are given every week to the beneficiaries for 52 weeks 	ASHA
20	Rashtriya Balswasthya	Health & FW	Govt. of India	Children in the age group of 0-18 years	<ul style="list-style-type: none"> Free screening of the children from 0-18 years for some identified diseases, 	ASHA

	Karyakram (RBSK)	Department		enrolled in schools, Angan Wadi Centres and children who visit any hospital like PHC, CHC, SDH or DHH	disability, congenital defects and growth abnormalities	
21	KHUSHI	Health & FW Department	State Government	All adolescent girls	<ul style="list-style-type: none"> Sanitary Napkins are given to adolescent girls every month by the school/ Angan Wadi Centre 	Contact to nearby ASHA or school authority
22	SAMAGRA SIKHSHA ABHIYAN	School and Mass Education	Central Government	All children in the age group of 0-18 years	<ul style="list-style-type: none"> Free education of all children in Government and Government aided schools. Provision of school uniform to children @Rs.600.00 per annum. Allocation for textbooks under the RTE Act, @. 250/400 per child per annum. Allocation for Children with Special Needs (CwSN) increased from Rs. 3000 to Rs. 3500 per child per annum. 	School Authority or Block Education Officer
23	Mid-Day Meal(MDM)	School & Mass Education Department	Central Government and State Government	School children enrolled in Government school, local body and Govt. aided schools from Class I-VIII now extended to Class X	<ul style="list-style-type: none"> Free mid-day meal provided a minimum of 700 calories and 20 grams of protein to children at Government Schools To provide nutritional intake of school children provision of three eggs and three nutrition rich laddoos every week to students from Sishu Vatika to Class 10 	Enrollment in Govt. School

24	Kasturba Gandhi Balika Vidyalaya	School & Mass Education Department	Central Govt. scheme	Girls from SC/ST/OBC and minorities communities	<ul style="list-style-type: none"> Reservation in the Kasturba Gandhi Balika Vidyalaya for girls belonging to SC/ST/minorities/OBCs 	Block Education Officer
25	PM YASASVI scholarship	School & Mass Education Department	Central Govt. scheme	Students from poor households economically backward, OBC, DNT students studying in Class IX to Class XII	<ul style="list-style-type: none"> Scholarship to students starting from Rs.7000.00 to Rs.12,000.00 	Selection of candidates is done through an Entrance Test known as YASASVI Entrance Test
26	Pre-matric scholarship to SC/ST students (Mukhyamantri Medhabi Chhatra Protsahana Yojana)	ST&SC Development, Minorities and Backward Classes Welfare Department	State Sector Scheme	SC/ST students of families without having income tax payer and studying in Government or Government aided schools	<ul style="list-style-type: none"> Girl boarders studying in Class I to X in Government schools are provided Rs.1100.00/month while boys day boarders are provided Rs.1050.00/month for 10 months in a year. For Day Scholar students of VI-VIII it is Rs.500.00/annum for both boys and girls 	Apply online through Odisha State Scholarship Portal
27	Post-Matric Scholarship for ST/SC students under Mukhyamantri Medhabi Chhatra Protshana Yojana	ST&SC Development, Minorities and Backward Classes Welfare Department	State Sector Scheme	Financial Assistance for meritorious ST and SC students for Higher Education” in National Level Institutes/ State Government run Medical & Engineering Institutes	<ul style="list-style-type: none"> Degree and Post Graduate level courses in different courses including general and vocational streams and professional courses 	Students can apply through online in the Department portal

28	Odisha Girls Incentive Programme for ST & SC girl students of Class IX & X under Mukhyamantri Medhabi Chatra Protshana Yojana	ST&SC Development, Minorities and Backward Classes Welfare Department	State Sector Scheme	SC and ST girl students studying in Class IX and X.	<ul style="list-style-type: none"> Rs.950.00 per annum is given to the girl students over and above the amount received under Mukhyamantri Medha Chhatra Protsahana Yojana 	Students can apply through online in the Scholarship portal
29	ANEWSA Scheme	ST&SC Development, Minorities and Backward Classes Welfare Department	State Government	SC/ST students in Class-I to Class-X	<ul style="list-style-type: none"> The schemes aims to admit 5,000 ST & SC students Class -I annually in different Private/ Aided/ Govt Schools of repute located in District headquarters/ Urban areas and to provide them education till their completion of Class X The entire cost of the education of the SC ST students including tuition fee, uniform, books and study materials, transportation to school and post school tutoring is borne by the Government 	
30	Shaheed Madho Singh Haath Kharcha Scheme	ST&SC Development, Minorities and Backward Classes Welfare Department	State Government	ST students in government and government-aided high schools and higher secondary schools in Odisha and annual family income less than	<ul style="list-style-type: none"> ST students who enroll in class IX and class XI receive a one-time incentive of Rs 5,000 	Beneficiary can apply through online in the State Scholarship Portal, Odisha.

				Rs. 2,50,000/-		
31	Odisha Krishi Vidya Nidhi Yojana	Agriculture & Farmers' Empowerment Department	State Government	Children of Farmers who are enrolled in schools	<ul style="list-style-type: none"> students of UG, PG, PhD, and premiere institutes will receive Rs 1,200/month for hostel/mess charges, while diploma/ITI/polytechnic students will receive Rs 1,000/-/month Students enrolled in premier institutes such as NIT, IIT, IIM, AIIMS, ICAR etc. (whether inside or outside the state) will receive a maximum scholarship of one lakh or as recommended by the institution (whichever is less) 	Applications can be submitted through the State Scholarship Portal .
32	Nirmana Shramika Kalyan Yojana	Labour and ESI Department	State Government	School going Children of construction workers who are registered in Labour Welfare Board	<ul style="list-style-type: none"> Scholarship to the students from class VI to Post Graduation courses up to Rs.40,000.00 per year per student 	Contact to District Labour Officer

PUBLISHED BY: SS&EPD Department, Govt. of Odisha

Sources:

1. Information collected from SS&EPD Department/ W&CD Department
2. Information received from Social Protection Scheme database of UNICEF, Odisha